

Claims list as on 04 October 2026 — SHREE NAGAI DEVI SUGAR PRIVATE LIMITED (UNDER CIRP)

Annexure – 1

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Secured financial creditors belonging to any class of creditors

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 2

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Unsecured financial creditors belonging to any class of creditors

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 3

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
1	The Hasti Co-operative Bank Limited Head Office: Dondaicha, Dist. Dhule, Maharashtra Nandurbar Branch: Ahilyabai Vihir, Hat Darwaja, Nandurbar – 425412	19-08-2026	14,02,04,183.04	13,00,00,000	Financial debt — secured	-	No	58.32	-	-	0	1,02,04,183.04	
2	The Dhule and Nandurbar District Central Co-operative Bank Limited Head Office: Garud Bagh, Dhule – 424001	19-08-2026	13,85,12,888	9,29,00,000	Financial debt — secured	-	No	41.68	-	-	0	4,56,12,888	
Total			27,87,17,071.04	22,29,00,000							0	5,58,17,071.04	

Annexure – 4

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
1	Heera Hospitality Private Limited	18-08-2026	92,86,653	0	Financial debt — unsecured	-	Yes	-	-	-	0	92,86,653	
2	Yash Wines Private Limited	19-08-2026	69,45,100	0	Financial debt — unsecured	-	Yes	-	-	-	0	69,45,100	
3	Kaka Wines, Navapur	18-08-2026	6,66,23,000	0	Financial debt — unsecured	-	Yes	-	-	-	0	6,66,23,000	
Total			8,28,54,753	0							0	8,28,54,753	

Annexure – 5

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Operational creditors (Workmen)

SI No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 6

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Operational creditors (Employees)

SI No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 7

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Operational creditors (Government Dues)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
1	Deputy Commissioner of State Tax, Nandurbar (MVAT and CST)	18-08-2026	8,70,45,316	8,70,45,316	Statutory dues	-	No	-	-	-	0	0	
2	Employees' Provident Fund Organisation, Regional Office, Nashik	19-08-2026	2,14,85,523	2,14,85,523	Statutory dues	-	No	-	-	-	0	0	
3	Income Tax Officer, Ward 1, Dhule	10-09-2026	88,41,400	88,41,400	Statutory dues	-	No	-	-	-	0	0	
Total			11,73,72,239	11,73,72,239							0	0	

Annexure – 8

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Operational creditors (other than Workmen and Employees and Government Dues)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
1	NTEx Transportation Services Private Limited	18-08-2026	3,19,04,969	2,11,27,906	Operational debt	-	No	-	-	-	1,07,77,063	0	
Total			3,19,04,969	2,11,27,906							1,07,77,063	0	

Annexure – 9

Name of the corporate debtor: Shree Nagai Devi Sugar Private Limited; Date of commencement of CIRP: 05-08-2026

List of creditors as on 04 October 2026

Other creditors, if any (other than financial creditors and operational creditors)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													
Grand total		51,08,49,032.04	36,14,00,145							1,07,77,063	13,86,71,824.04		